

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.11 (ND)/2010
RT No.20/Chd/Pb/2016**

Pawan Kumar

.....Petitioners

Versus

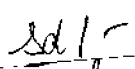
M/s Newtech Agro Products Pvt.Ltd. & Ors.

.....Respondent

Present: Mr. Gaurav Mankotia, Advocate for petitioner.
Mr.Arun Saxena, Advocate for respondent.

Learned counsel submits that he already filed the written submissions and copy of the same has been supplied to the counsel opposite. The learned counsel for Respondents submits that he was not given a copy of the miscellaneous application which was filed with the Registry of CLB on 10.10.2014. Copy of the same, however, has been supplied by the learned counsel for petitioner. The learned counsel for the respondents has also filed the written submissions with copy to the counsel opposite.

Arguments inconclusive. List on 24.03.2017.


(Justice R.P.Nagrath)
Member (Judicial)

March 20, 2017
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